

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4114  
ANSWERED ON:07.08.2014  
SUBSIDY TO POWER SECTOR  
Tumane Shri Krupal Balaji

**Will the Minister of POWER be pleased to state:**

- (a) the details of subsidy being given to the power sector by the Government at present;
- (b) whether the Government is discontinuing the subsidy regime and decontrolling the prices in the power sector;
- (c) if so, the details thereof; and
- (d) the details of discussion, if any, held with various stakeholders including the consumers particularly poor people in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY  
( SHRI PIYUSH GOYAL )

(a) : Power is a concurrent subject. Government of India does not provide subsidy for supply of power to the consumers. However, State Governments released Rs 26100 crore as subsidy (FY 2012-13) for supply of power to consumers.

(b) & (c) : The Central Government has no role in determination of tariff for supply of electricity. As per Section 62 of the Electricity Act 2003, State Electricity Regulators have powers to determine the tariff.

As per Section 65 of the Electricity Act 2003, State Governments may provide subsidy to any consumer or class of consumers in the tariff determined by the State Electricity Regulators.

(d) : The Union Government does not hold discussions with consumers for determination of tariff. However, as per Section 64 of the Electricity Act 2003, State Electricity Regulators invite suggestion and objections from the public before determining the tariff.